

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 202**

**689/2016**

**IN THE MATTER OF:**

EMAAR Developers Ltd. and EMAAR MGF Land Ltd. .... Applicant/Petitioner

**Order under Section 230-232**

**Order delivered on 19.03.2020**

**CORAM:**

**MR. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

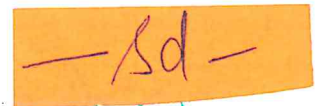
Dr. U.K Chaudhary, Sr. Adv. with Mr. Gaurav Mitra,  
Mr. P. Nagesh, Ms. Manisha Chaudhary, Mr.  
Mansumyer Singh, Advs.

For the respondent

Mr. Ashish Joshi, Adv.  
Ms. Tania Sharma, Adv. for RD & OL

**ORDER**

List on 16.04.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**